

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Biodiversity Conservation (India) Private Limited Date of Commencement of Liquidation: 06-09-2019; List of Stakeholders as on Date: 10-02-2020; Name of IP: Mr. Amit Chandrakant Shah; Last 5 digit of registration number: 11397

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		17541365		17541365				NA
2	Liquidation costs incurred till date		10456707		10456707				NA
3	Secured financial creditors	5	2362088288	4	2025618208		336470080		Annexure 3
4	Unsecured financial creditors	3	120235189	2	105308907		14926282		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	25	7489141	13	3494501		3994640		Annexure 6
7	Operational creditors (Government Dues)	2	62418657	2	62291472		127185		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	38406413	3	1643908		36762505		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	23352419	1	4292520		19059899		Annexure 9
Total		52	2641988179	25	2230647588	0	411340591	0	